

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

Applicant(s):
Advocate for
Applicant(s):

APPLICATION No. of

Respondent(s) :

Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p>O.A. No. 290/00364/14 Date of Order : 17/12/2015</p> <p>Ms Monika Tak, Counsel for applicant. Mr Aditya Singhi, Counsel for respondents.</p> <p>Counsel for applicant submits that she wants to withdraw the OA to which counsel for applicant has no objection. Accordingly, OA is dismissed as withdrawn.</p> <p> [Meenakshi Hooja] Member (A)</p> <p>ss</p> <p><i>Mr Aditya Singhi, Advocate Fired on 17/12/15 17/12</i></p>